

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 1372 of 2014**

Chinta Devi ..... Petitioner

**Versus**

The State of Jharkhand & Ors. .... Respondents

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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For the Petitioner : None

For the Respondents : Mr. Rahul Saboo, SC-I  
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**17/ 07.09.2021** Heard through V.C.

2. None appears for the petitioner.

3. With a view to give one more opportunity, put up

this case on **29.09.2021**.

**(Deepak Roshan, J.)**